

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-14346-JK (LD) of 2024
DATED:- 12- 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 12.08.2024

No:-LAW-OIC/8/2024

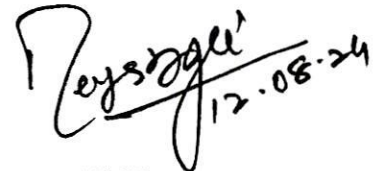
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No.14346-JK(LD) of 2024 dated 12.08.2024

S.No	Case No.	Titled of the Case	OIC
1.	OWP No. 301/2019	Inhabitants of Tehsil Mounгри Vs State of J&K	Tanvi Gupta,JKAS Under Secretary to Govt, Higher Education Department.
2.	CP No. 331/2022	Mohammad Anjad Vs Alok Kumar	Zameer Ahmad Mirza, Principal, GDC Darhal, Rajouri.
3.	CP No. /2024, T.A No. 1174/2021	Bashir Ahmad Sheikh & others Vs Alok Kumar & Anrs.	Prof. (Dr.) Sheikh Ajaz Bashir, Director Colleges, J&K.
4.	OA /147/2024	Monika Sharma VS UT of J&K & ors	Sanjay Tickoo,Under Secretary to the Government
5.	OA /147/2024	Rustam Anbass Vs UT of J&K and Ors	Sanjay Tickoo,Under Secretary to the Government

Jm

Zeeshan